

SPECIAL BENCH
COURT - I

O-271

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/183(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	AMIT SHAW VS SUMIT KUMAR SHAW-KOLKATA CARBAZAAR PVT LTD - DIRECTOR
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Swanpa Choubey, Adv. : For Petitioners
Mr. Mohan Ram Goenka, CS

Mr. Joy Saha, Sr. Adv. : For Respondent No. 1,2 & 3
Mr. Mohit Gupta, Adv.
Ms. Sneha Dutta, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel/Authorized Representative for the parties present.
2. Sur-Rejoinder is stated to have been filed on e-portal. Ld. Counsel appearing for respondents seeks one week's time to file hard copy of it with the Registry. Time is allowed. Sur-Rejoinder will be taken on record subject to just exceptions.
3. Post this matter on **16/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**